

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 105
Ivn (P) (IB)- 01/JPR/2023
CP No. (IB)- 47/9/JPR/2022
Under Section 9 of IBC, 2016

In the matter of:

Savita Oil Technologies Ltd. ... Operational Creditor/Applicant

Versus

**Fatehpuria Transformers and Switchgears Pvt. Ltd.
... Corporate Debtor/Respondent**

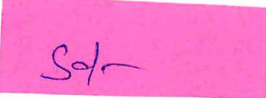
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

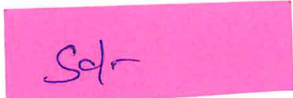
Present Through Video Conferencing: -

For the Applicant : Pragya Khubani, Adv.
For the Respondent : Aditya Sharma, Adv.

ORDER

Heard Ms. Pragya Khubani, Adv. appearing on behalf of the Petitioner. Mr. Aditya Sharma, Adv. appearing on behalf of the Respondent. Learned counsel for the Respondent undertook to make payment of the balance amount up to 30.06.2024. No further amount has been paid by the Corporate Debtor. List the matter for arguments on 04.09.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

July 15, 2024